

Among the arrested were 7 Sub-Inspectors, three Assistant Sub-Inspectors, 8 Head Constables and 18 Constables. All the Police Personnel arrested in criminal cases are placed under suspension. Cases against 18 are under investigation, cases against 14 are under trial of court, two have been acquitted by the court and two have been convicted.

Setting up of Industries in Rajasthan

241. SHRI JAI NARAIN:

SHRI CHITTA MAHATA:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government propose to provide industries in the backward areas and hill areas in Rajasthan State; and

(b) if so, the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) and (b). The following 16 districts of Rajasthan have been identified as industrially backward eligible for concessional finance and other facilities:

Alwar, Banswara, Barmer, Bhilwara, Churu, Dungarpur, Jaisalmer, Jaore, Jhunjhunu, Jhalawar, Jodhpur, Nagaur, Sikar, Sirohi, Tonk and Udaipur.

Out of these 16 districts, the following 6 districts have been further identified for benefit under the Central Investment Subsidy Scheme:

Alwar, Jodhpur, Bhilwara, Churu, Nagaur and Udaipur.

Apart from the above two concessions the following incentives are also available:-

(i) Seed/Margin Money Assistance.

(ii) Income Tax Relief.

(iii) Supply of machinery on concessional terms by the National Small Industries Corporation.

(iv) Consultancy for Technical Services.

(v) Interest Subsidy.

(vi) Special facilities for importing raw materials.

(vii) Rural Industries Projects Programmes.

(viii) Rural Artisans Programme.

(ix) District Industries Centre.

19 Letters of Intent and 5 Industrial Licences were issued during 1978 while 20 Letters of Intent and 5 Industrial Licences were issued during 1979 under the I (D&R) Act, 1951 for setting up of units in backward areas of Rajasthan. Detail of all these Letters of Intent and Industrial Licences including name of the party, item of manufacture, capacity, location of the unit etc. are published in the "Weekly Bulletin of Import Licences, Export Licences and Industrial Licences" and in the supplement to the "Monthly News Letter" published by the Indian Investment Centre. Copies of these publications are available in the Parliament Library.

Production of Industries in Rajasthan

242. SHRI JAI NARAIN: Will the Minister of INDUSTRY be pleased to state:

(a) whether there is a low production in the industries/factories in Rajasthan State due to power crisis in that State; and

(b) if so, the remedial measures taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) and (b). The level of production in the industries/factories of a State is dependent on many factors including power. It is, therefore, very